

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

In continuation to the Notice dated 02-07-2022 issued by this Registry whereunder it has been notified that the cases listed before DB-II presided over by Hon'ble Mr. Justice Ali Mohammad Magrey on 04-07-2022, stand transferred to newly constituted Division Bench composing Hon'ble Mr. Justice Sanjeev Kumar & Hon'ble Mr. Justice Mohammad Akram Chowdhary and the cases listed before SB-II of Hon'ble Mr. Justice Sanjeev Kumar on the said day stand transferred to SB-IV of Hon'ble Mr. Justice Sanjay Dhar for hearing, it is to further intimate that the aforesaid Benches will take up all the transferred cases **except assigned habeas corpus, tied and declined matters.**

By Order.

Dated:-02-07-2022.

Sd/-  
Registrar Judicial,  
Srinagar.

Copy to :-

1. Bench Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
2. Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
3. Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
4. Bench Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary.  
...for information.
5. Incharge NIC, High Court of J&K and Ladakh.
6. Incharge Development Team, High Court of J&K and Ladakh.  
... for information and necessary action.
7. Notice boards.
8. Office file.

Registrar Judicial,  
Srinagar.

02-07-22